

F. No. J-11017/46/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 2nd August, 2024

ORDER

The President is pleased to extend the terms of all the panel counsel for High Court of Bombay, Nagpur Bench and Central Administrative Tribunal (Circuit Bench) at Nagpur, as per this Department's Order No. J-11017/21/2018-Judicial (Part-1) dated 13.07.2021, till further orders.

2. The engagement and professional fee of aforesaid advocate will be governed by the terms & conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 to be read with OM No. 26(1)/2014-Judl. dated 01.10.2015 and instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(Sher Singh Dagar)
Joint Secretary and Legal Adviser

Copy through email to:

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All Additional Secretaries and Joint Secretaries and Legal Advisers in the main secretariat of DoLA.
3. The In-charge, Branch Secretariat, Mumbai.
4. The Addl. SGI, High Court of Bombay.
5. The Dy. SGI, High Court of Bombay, Nagpur Bench.
6. The Registrar, High Court of Bombay, Nagpur Bench.
7. The Registrar, CAT (CB) at Nagpur.
8. The Cash (LA) Section for payment of retainership fee to Sr. CGSC, CAT (CB) at Nagpur.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. To upload on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of advocates for Union of India'.
11. Hindi Section for providing Hindi version of this order.
12. Office / spare copies.

(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F. No. J-11017/21/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 13th July, 2021

ORDER

The President is pleased to engage following Advocates for conducting Central Government litigations (except cases of Railways & Taxation) before the High Court of Bombay, Nagpur Bench and before the Central Administrative Tribunal, Circuit Bench at Nagpur, as mentioned under List 'A' & List 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

List 'A'

HIGH COURT OF BOMBAY, NAGPUR BENCH
CENTRAL GOVERNMENT COUNSEL

Sl. No.	Name of the Advocate (S/Shri)	Contact details	Enrollment No.
1.	Mrs. Anjali Arvind Joshi	136, Gokulpeth, Nagpur-440010 Mob: 9422123655 Email: anjalijoshi56@yahoo.com	MAH/878/1978
2.	Mrs. Suhasini Nilotpal Deshpande	Plot No. 288, Ramnagar, Opp. Mata Mandir, Nagpur-440010 Mob: 9822202455	MAH/1547/1989
3.	Vijay Anant Bramhe	383, Shankar Nagar, Nagpur-440010 Mob: 9823282908 Email: vabramhe@gmail.com	MAH/923/1998
4.	Charan Janardan Dhumane	B-5, Mahalaxmi Apartments, Near Wazalwar Lawns, Dharampeth, Khare Town, Nagpur Mob: 9371023369 Email: charan.dhumane@gmail.com	MAH/213/2002
5.	Mrs. Meghna P. Munshi	7, Rachana Apartments, 191, Cement Road, Shiwaji Nagar, Nagpur-440010 Mob: 9823213997 Tel. 0712-2529123 Email: adv.mpmunshi@gmail.com	MAH/1372/1987
6.	Pankaj Vasudeo Navlani	Shee Ram Towers, 1 st Floor, Kingsway, Sadar, Nagpur-01 Mob: 9960696628 Tel: 0712-2552213 Email: pankajnavlani@gmail.com	MAH/4069/2008

Signature

7.	Kaustubh Arun Patil	17, "Yasho-Ranji", Indraprastha Layout, Behind "Gulmohar" Hall, Khamla Road, Nagpur-25 Mob: 9881718561 Tel: 0712-2286322, 2286322	MAH/2371/2004
8.	Mrs. Ashwini Athalye	171, Tikekar Road, Dhantoli, Nagpur-440012 Mob: 9822235483 Tel: 0712-2452803 Email: Ash141078@gmail.com	MAH/2220/2001
9.	Mrs. Mugdha Rohan Chandurkar	Office: Sathe Marg, Dhantoli, Nagpur-440012 Mob: 9689850005 Tel: 0712-2460007 Email: a.mugdha@gmail.com	MAH/4087/2008
10.	Mrs. Kanchan S. Karmarkar (Kanhole)	44, New Colony, Sadar, Nagpur. Mob: 9373988885, 8888033526 Email: kanchan.karmarkar1974@gmail.com	MAH/4068/2009
11.	Ms. Neerja Girish Chaubey	"Banke Bihari", 144, Sathe Marg, Dhantoli, Nagpur Mob: 9422811308, 9422113627 Email: neerjachaubey1975@gmail.com	MAH/1975/2002
12.	Saurabh Arun Chaudhari	274/1, "Wardha House", Central Bazar Road, Ramdaspath, Nagpur-440010 Mob: 9822242192 Email: adv.sachaudhari@gmail.com	MAH/3751/2009
13.	Hemsingh Motisingh Mohta	Jai Plaza, 1 st Floor, Santoshi Mata Mandir, Damle Chowk, Akola Mob: 9422808600	MAH/2442/2007
14.	Mrs. Nisha Narendra Burange	403, Himgiri Himalaya Valley, Hindustan Colony, Amravati Road, Nagpur-440033 Mob: 9823037425 Tel: 0712-2422827	MAH/1361/1998
15.	Rajesh Digambar Damle	Plot No. 267, Bhartiya Society, Prabhu Nagar, New Somalwada, Nagpur-440005 Mob: 9423685867 Email: rajeshdamle36@gmail.com	MAH/290/1987
16.	Anup Jugalkishore Gilda	G-109/1, Near Syndicate Bank, Gorepeth Nagpur-440010 Mob: 9423063208, 7757023208 Tel: 0712-2551001	MAH/4017/2012

[Handwritten signature]

List 'B'

CENTRAL ADMINISTRATIVE TRIBUNAL, CIRCUIT BENCH AT NAGPUR

Sl. No.	Name of the Advocate (S/Shri)	Contact details	Enrollment No.
Senior Central Government Standing Counsel			
1.	Bhaskar Dinkar Pandit	"Nirmal Prabha" Near Ayachit Mandit Bus Stop, Lakdipul, Mahal, Nagpur Mob: 9422114255 Email: bhaskarpandit81@gmail.com	MAH/1272/1984
Senior Panel Counsel			
2.	Ganesh Narayanrao Khanzode	"Narayan", Plot No. 36, Shilpa Nagar, Narendra Nagar, Nagpur-440015 Mob: 9422105851, 7387966600 Email: ganesh_khanzode@yahoo.in	MAH/439/1992
3.	Rishikesh Anant Gupte	P/2, Laxmi Keshav Apartments, RPTS Road, Naxmi Nagar, Nagpur-22 Mob: 9422124516 Tel. 0712-2230184 Email: rishikeshgupte@gmail.com	MAH/2141/2001
4.	Rajesh Digambar Damle	Plot No. 267, Bhartiya Society, Prabhu Nagar, New Somalwada, Nagpur-440005 Mob: 9423685867 Email: rajeshdamle36@gmail.com	MAH/290/1987
5.	Chintan Uday Deopujari	Plot No. L-18, North Ambazari Road, Yashwant Nagar, Nagpur Mob: 9960560231, 9881832182 Email: chintandeopujari@gmail.com	MAH/3460/2011
Additional Central Government Standing Counsel			
6.	Mrs. Renuka Puranik Nalamwar	101, Prakash Palace, Abhyankar Road, Dhantoli, Nagpur-440012 Mob: 9623020505 Tel. 0712-2430596 Email: advrenukapuranik.rp@gmail.com	MAH/4407/2008
7.	Prashant Homaji Khobragade	Plot No. 97, Maruti Aspire Apartments, Flat No. 102, First Floor, Old Nandanvan, Nagpur-440009 (M.S.) Mob: 9423410008, 9404504769 Email: prashantkhobragade73@gmail.com	MAH/2569/2001

2. The terms & conditions of the engagement of aforesaid advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through various OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigation.'

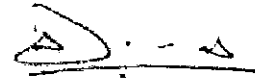
3. Hindi version of this order will follow.



(R. S. Verma)
Additional Secretary

Copy for information to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/ PS to all JS&LA in the Main Sectt.
2. Shri Anil C. Singh, Additional Solicitor General of India, Bombay High Court, IIInd Floor, Building No. 35, Ambalal Doshi Marg, Opposite-Hamam House, Fort, Mumbai-400023
3. Asst. SGIs for the High Court of Bombay Benches at Nagpur, Aurangabad and Goa.
4. The Registrar, Bombay High Court, Nagpur Bench at Nagpur (Maharashtra).
5. The Registrar, CAT Circuit Bench at Nagpur (Maharashtra).
6. The Incharge, Branch Secretariat at Mumbai.
7. All the panel counsel as above.
8. To upload one copy of this order on website of this Department i. e. www.legalaffairs.gov.in under the tab 'Judicial Section' inside the link 'List of empanelled Advocates' for information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



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